# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

#### ORDER

No. 988/RG.

Dated:- 05.11.2018

Subject: Constitution of Additional Committees of Hon'ble Judges.

In addition to the Committees constituted vide Order No. 964 dated 23.10.2018, Hon'ble the Chief Justice has been pleased to constitute the following Committees:-

# (20) Committee for all matters relating to creation and working of Family Courts:

i) Hon'ble Mr Justice Tashi Rabstan (Chairman)

ii) Hon'ble Mr Justice Rashid Ali Dar (Member)

iii) Ms. Fozia Paul, Munsiff/JMIC (Member)

iv) Sh. Abdul Rashid Malik, District Judge (Member Secretary)

### Subjects:

- (a) Building, Construction, Maintenance of Family Court Complexes, Identification of suitable premises in existing complexes for setting up of Family Courts.
- (b) To recommend Judicial Officers suitable for posting as Family Courts Judges.
- (c) To prepare and recommend panel of Principal Counsellors and Counsellors for the Family Courts.
- (d) To holistically consider all issues relating to Family Courts.
- (e) To look into sensitization and training of Family Courts Judges counsellors and the staff.

# (21) Vigilance Committee for the Judicial Officers:

i) Hon'ble Mr Justice Ali Mohd. Magrey (Chairman)

ii) Hon'ble Mr. Justice Dhiraj Singh Thakur (Member)

**Subject:** Disciplinary matters of Judicial Officers.

(22) Committee for making recommendations and working out facilities extended to the former Judges of the High Court including the staff requirement for the purpose:

## For Srinagar Wing:

1)	Hon'ble Mr Justice Ali Mohammad Magrey	(Chairman)
ii)	Joint Registrar (Protocol) Srinagar Wing	(Member)
iii)	Accounts Officer, Srinagar Wing	(Member)

### For Jammu Wing:

i)	Hon'ble Mr. Justice Dhiraj Singh Thakur	(Chairman)
ii)	Joint Registrar (Protocol) Jammu Wing	(Member)
iii)	Accounts Officer, Jammu wing	(Member)

**Subjects:** (a) Medical facilities and reimbursement of claims of Hon'ble former Judges.

- (b) Matters relating to welfare of Hon'ble former Judges including framing of rules.
- (c) Any other connected matter.
- (23) Committee to examine the matters regarding all Daily Wagers, Contractual employees including Out Sourced employees, if any:

i)	Hon'ble Mr Justice Sanjeev Kumar	(Chairman)
ii)	Hon'ble Mr Justice Rashid Ali Dar	(Member)
iii)	Registrar General	(Member)
iv)	Registrar Vigilance	(Member)
v)	Principal Secretary to the Chief Justice	(Member)

Subjects: (a) To consider all matters relating to Daily Wagers/Contractual employees in terms of SRO 520 dated 21.12.2017 or in terms of any other statute/ regulation/ order on the subject.

(b) Any other connected matter.



# (24) Committee to monitor the progress of the cases pending before the Hon'ble Supreme Court in which High Court of J&K is a party:

- i) Hon'ble Mr Justice Ali Mohd. Magrey (Chairman)
- ii) Hon'ble Mr Justice Dhiraj Singh Thakur (Member)
- **Subjects:** (a) Finalisation of pleadings including affidavits and reports to be filed before the Hon'ble Supreme Court on behalf of the High Court.
  - (b) Appointment of Advocate(s) on record and Senior Advocate(s) to represent the High Court before the Hon'ble Supreme Court.
  - (c) Any other connected matter.

(Sanjay Dhar) Registrar General

No: 43693-700/AGDated: 05-11-2218

## Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_\_.....for information of His Lordship.
- 3. Registrar Vigilance, High Court of J&K Jammu.
- 4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- 5. Chief Accounts Officer, High Court of J&K, Jammu, .....for information and necessary action.
- 6. CPC e-Courts, High Court of J&K, Jammu for uploading the same on official website of the High Court.
- 7. Concerned Sections
- 8. Office file.

Registran General